

<i>Written Answers to</i>	[25 July, 2014]	<i>Unstarred Questions</i>	127
1	2	3	
Tripura	2600	752	
Uttar Pradesh	721818	232125	
Uttarakhand	53739	17109	
West Bengal	83789	58523	
Andaman and Nicobar Islands	246	293	
Chandigarh	761	7539	
Dadra and Nagar Haveli	96	829	
Daman and Diu	297	297	
Lakshadweep	4	8	
Puducherry	1993	4530	
ALL INDIA	3424336	1713446	

* Values are inclusive of Telengana State as during the survey periods Telengana state was not formed

** Estimates for small states and UTs are based on small sample sizes and may be affected by sampling errors.

Including milk transformed at home into curd, casein, ghee, butter, etc. for the purpose of household consumption.

Setting up of Special Economic Zones abroad

†1866. SHRI VIJAY GOEL:

SHRI PRABHAT JHA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government is planning to set up Special Economic Zone abroad to ensure availability of raw materials and feed stocks to chemicals industries at reasonable rate;

(b) if so, the details thereof;

(c) whether Government is working to chalk out any special action plan so as to enable the petroleum chemicals and petrochemicals section to gather momentum; and

†Original notice of the question was received in Hindi.

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) and (b) Government of India is exploring the possibility of developing reverse SEZs abroad. Consultations with other Departments like Department of Fertilizers, Department of Commerce, Department of Economic Affairs, Ministry of External Affairs etc. are on and details are being worked out.

(c) and (d) The Government has introduced Petroleum, Chemicals and Petrochemical Investment Region Policy (PCPIR) in 2007 to provide state of art infrastructure and common services with objective to boost manufacturing and employment through cluster development approach. Setting up of PCPIRs in four states of Andhra Pradesh, Gujarat, Odisha and Tamil Nadu has been approved so far.

Demand and supply of fertilizers

1867. SHRI P. BHATTACHARYA:

SHRI PRAMOD TIWARI:

DR. K. V.P. RAMACHANDRA RAO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the demand and availability of fertilizers in the country particularly in the States of Uttar Pradesh, Bihar, Andhra Pradesh and West Bengal;

(b) whether adequate quantity of fertilizers is going to be made available to farmers during the current sowing season;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the action taken/proposed to be taken by Government to provide adequate quantity of fertilizers to farmers of these States?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) A Statement showing demand (requirement), supply plan, availability and sales of all the fertilizers in the country including Uttar Pradesh, Bihar, Andhra Pradesh and West Bengal for the current sowing season (upto June, 2014) is given in the Statement. [*Refer to the Statement appended to USQ 265 Part (a)*]

(b) and (c) It can be seen from the Annexure above that availability of all the fertilizers in all the States including Uttar Pradesh, Bihar, Andhra Pradesh and West Bengal for